

**SCHEDULE-II****FORM B****PUBLIC ANNOUNCEMENT****[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process)****Regulations, 2016]****FOR THE ATTENTION OF THE STAKEHOLDERS OF Asha's Hospitality & Facility Management Private Limited**

|    |                                                                                        |                                                                                                                                                                                                                                                                                                                |
|----|----------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE DEBTOR                                                               | Asha's Hospitality & Facility Management Private Limited                                                                                                                                                                                                                                                       |
| 2. | DATE OF INCORPORATION OF CORPORATE DEBTOR                                              | 16 <sup>th</sup> October, 2012                                                                                                                                                                                                                                                                                 |
| 3. | AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED /REGISTERED                     | The Registrar of Companies- Mumbai                                                                                                                                                                                                                                                                             |
| 4. | CORPORATE IDENTITY NUMBER/ LIMITED IDENTIFICATION NO. OF CORPORATE DEBTOR              | U55101MH2012PTC236871                                                                                                                                                                                                                                                                                          |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR     | A-3, Shri Sadguru Sai Baba Society, Vakola Bridge, Santacruz (E), MUMBAI Mumbai City MH – 400055 IN                                                                                                                                                                                                            |
| 6. | DATE OF CLOUSER OF INSOLVENCY RESOLUTION PROCESS                                       | 23 <sup>rd</sup> September, 2019                                                                                                                                                                                                                                                                               |
| 7. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR                                      | 23 <sup>rd</sup> September, 2019<br>(order received on dt. 06/11/2019)                                                                                                                                                                                                                                         |
| 8. | NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NO AND THE REGISTRATION NO. OF THE LIQUIDATOR | Mr. BHUPENDRA SINGH NARAYAN SINGH RAJPUT<br>309, ATMA House,<br>Opp. Old RBI, Ashram Road,<br>Ahmedabad -380009<br>Email ID:: <a href="mailto:cabsrajput309@gmail.com">cabsrajput309@gmail.com</a><br>Telephone no.: 079-26580310<br>IP REG. NO. –<br>IBBI/IPA-001/IP-P00397/2017-18/10715<br>DATED 28.07.2017 |
| 9. | LAST DATE FOR SUBMISSION OF CLAIMS                                                     | 6 <sup>th</sup> December (30days from the date of receipt of the order from Hon'ble NCLT, Mumbai )                                                                                                                                                                                                             |

Notice is hereby given that the Hon'ble National Company Law Tribunal, **Mumbai** Bench has ordered the commencement of liquidation of the **Asha's Hospitality & Facility Management Private Limited** on **23<sup>rd</sup> September, 2019 (order received on dt. 06/11/2019)**.

The stakeholders of **Asha's Hospitality & Facility Management Private Limited** are hereby called upon to submit a proof of their claims on or before **6<sup>th</sup> December, 2019** to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors, may submit the proof of claims in person, by post or by electronic means.

The prescribed forms could be downloaded by visiting the website:  
<http://ibbi.gov.in/downloadforms.html>

Submission of false or misleading proofs of claim shall attract penalties.

(Mr. BHUPENDRA SINGH NARAYAN SINGH RAJPUT )  
LIQUIDATOR  
DATE: 07/11/2019  
PLACE: AHMEDABAD

